

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION No. 1586
TO BE ANSWERED ON 05.03.2018

VANBANDHU KALYANYOJANA

1586. SHRI C. MAHENDRAN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Vanbandhu Kalyan Yojana for the holistic development and welfare of tribal population is well progressing;
- (b) if so, the details thereof;
- (c) the details of financial outlay and amount expended for various activities under the yojana State-wise;
- (d) whether the Government is facing any administrative difficulties in implementing the scheme;
- (e) if so the details thereof; and
- (f) whether the Government is planning to allot more funds under the scheme and if so the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a) to (c): Government of India launched “Vanbandhu Kalyan Yojana (VKY)” during 2014-15 for holistic development of tribal people across the country. The VKY has been adopted as a strategic process. This process envisages to ensure delivery of goods and services to the tribal population across the country with outcome-oriented approach while striking at the critical gaps in the sectors of Housing, Livelihood, Health & Sanitation, Drinking Water, Agriculture & Irrigation, Electricity, Education, Skill development, Sports & Games and Preservation of Cultural Heritage etc. through appropriate convergence of resources and institutional mechanism. State Governments have been impressed upon to endeavour effecting convergence of resources under various Central as well as State Government schemes appropriately while formulating Annual Plan and long-term perspective plan for holistic development of tribals commensurating the objectives of VKY.

In 2014-15, an amount of Rs. 100.00 crore was allocated under VKY, which was released to ten States having Scheduled Areas. During 2015-16, allocation of Rs. 200.00 crores was made for 21 States based on their perspective plan. In 2016-17, only a token provision of Rs. 1.00 crore was made that was released to State Government of Rajasthan. The details of the funds released to the State Governments during the year 2014-15 and 2015-16 under VKY is at **Annexure-1**.

Since 2016-17, separate allocation of funds under VKY has been discontinued and it has been envisaged that the fund requirement under the VKY strategy will be fulfilled out of the TSP [now called as Schedule Tribe Component (STC)] funds. The TSP caters to sectoral development

by way of specific fund allocation under various schemes / programmes of concerned Central Ministries and the State Governments.

A statement showing earmarking of TSP funds by the Central Government Ministries / Departments and expenditure thereof during 2014-15 to 2016-17 is at **Annexure 2**. A statement showing State wise percentage of ST Population (as per 2011 census), total plan outlay, TSP Allocation and Expenditure during 2014-15 to 2016-17 is at **Annexure 3**.

Further, as a part of rationalization of Schemes of the Ministry, convergence of following schemes / interventions of the Ministry has been effected from 2016-17 as an Umbrella Programme of Van Bandhu Kalyan Yojana (VKY):

- (i) Development of Particularly Vulnerable Tribal Groups.
- (ii) Minimum Support Price for Minor Forest Produce.
- (iii) Aid to Voluntary Organisations working for the Welfare of Scheduled Tribes
- (iv) Tribal Festivals, Research Information and Mass Education
- (v) Monitoring and Evaluation
- (vi) Development Programmes in the Tribal Areas (EAP)
- (vii) Vanbandhu Kalyan Yojana

A statement showing Allocation and Expenditure under Umbrella Programme of VKY for the financial years 2016-17 and 2017-18 is at **Annexure -4**.

(d) & (e): No specific difficulty has been reported by the State Government. However, the strategy involves bringing synergy and effecting convergence in planning and allocation of funds lying with various Central Ministries / Departments and State Governments. There is multiplicity of schemes and agencies, coupled with multiple source of funds, multiple implementation guidelines. Among the States there is no uniform structure for control of TSP funds. Within each State, different Departments handle TSP funds, further complicating efforts at coordinating with the State. An online monitoring system has been put in place by the Ministry with web address <http://stcmis.gov.in> since 2017. The framework envisages monitoring of allocations for welfare of STs under the schemes, monitoring of expenditure vis-à-vis allocations, monitoring of physical performance and outcome monitoring. Further, nodal officer has been nominated in each of the line Ministries / Departments for coordination and monitoring. Ministry / Department-wise performance shall be reviewed jointly by MoTA and NITI Aayog.

(f): Economic and social advancement of Scheduled Tribes (STs) has received core attention of Government. The allocation under Scheduled Tribe Component (STC) was increased from Rs. 21,811 crore in 2016-17 to Rs. 32,508 crore in Revised Estimate (RE) 2017-18. In the Budget Estimate (BE) of 2018-19, Rs. 39,135 crore has been allocated under STC for the welfare of Scheduled Tribes, which is 94% more than the allocation in 2012-13.

Annexure 1 referred to in reply to part (a) to (c) of LSUQ No. 1586

Details of the funds released to the State Governments during the year 2014-15 and 2015-16 under VKY and Utilization Reported

(Rs in lakh)

S.N.	States	2014-15		2015-16	
		Funds Released	Utilization reported	Funds Released	Utilization reported
1	Andhra Pradesh	1000.00	1000.00	500.00	300.00
2	Arunachal Pradesh	0.00	0.00	600.00	600.00
3	Assam	0.00	0.00	852.00	852.00
4	Bihar	0.00	0.00	760.00	0.00
5	Chhattisgarh	1000.00	1000.00	1384.50	1273.44
6	Gujarat	1000.00	1000.00	1723.00	0.00
7	Himachal Pradesh	1000.00	700.10	0.00	0.00
8	Jharkhand	1000.00	1000.00	1344.80	1344.80
9	Jammu & Kashmir	0.00	0.00	500.00	0.00
10	Kerala	0.00	0.00	300.00	300.00
11	Madhya Pradesh	1000.00	1000.00	1909.28	1418.00
12	Maharashtra	1000.00	0.00	1400.00	0.00
13	Mizoram	0.00	0.00	490.50	490.50
14	Nagaland	0.00	0.00	766.65	766.65
15	Odisha	1000.00	1000.00	1650.00	1650.00
16	Sikkim	0.00	0.00	382.43	207.00
17	Rajasthan	1000.00	1000.00	1046.42	1046.42
18	Tamil Nadu	0.00	0.00	700.00	0.00
19	Telangana	1000.00	1000.00	427.42	427.00
20	Tripura	0.00	0.00	613.00	613.00
21	Uttar Pradesh	0.00	0.00	200.00	0.00
22	West Bengal	0.00	0.00	2450.00	2025.00
Total		10000.00	8700.10	20000.00	13313.81

Annexure 2 referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 1586

TSP Allocation and Expenditure by Central Ministries / Departments during 2014-15 to 2016-17

(Rs. in Crore)

Sl. No	Ministry/ Department	2014-15			2015-16			2016-17		
		BE	RE	Exp.	BE	RE	Exp	BE	RE	Exp
1	Agricultural Research and Education	133.80	90.00	90.00	133.00	108.03	108.03	133.20	114.00	112.07
2	Agriculture, Cooperation and Farmers' Welfare	953.52	885.60	875.68	971.71	930.10	914.25	1200.00	1765.21	1071.37
3	Empowerment of Persons with Disabilities	45.20	28.93	31.78	45.22	43.60	37.46	56.00	57.37	56.44
4	Food and Public Distribution	4.13	2.40	2.40	1.12	1.12	1.12	2.10	2.10	1.28
5	Health and Family Welfare	2512.89	1866.37	1916.16	2013.02	2014.56	2038.64	2566.60	2572.18	320.91
6	Higher Education	1267.62	951.31	884.34	1189.17	1011.05	1006.33	1238.00	1288.34	1231.12
7	Land Resources	375.00	250.10	254.03	159.97	154.80	153.33	165.00	169.00	169.00
8	Rural Development	10358.49	2907.93	3314.27	2714.37	2786.18	2786.64	4269.49	4269.49	4266.31
9	School Education and Literacy	5663.80	4796.35	4707.15	4297.27	4297.16	4287.24	4276.70	4748.87	4343.98
10	Science and Technology	78.12	36.30	36.20	85.04	85.04	53.23	100.00	100.00	59.10
11	Telecommunications	17.50	7.47	0.00	1.64	0.00	11.96	0.00	25.65	29.00
12	Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	21.38	9.35	9.35	20.16	12.80	12.80	21.00	20.55	20.55
13	Coal	37.15	0.00	33.05	0.00	37.15	37.15	18.00	25.38	25.38
14	Culture	36.70	30.00	25.88	29.10	28.34	25.16	35.10	34.41	24.76
15	Drinking Water and Sanitation	1526.00	1210.00	672.52	623.00	1074.30	1094.26	1400.00	1650.00	1649.90
16	Electronics and Information Technology	256.00	106.22	222.33	172.00	181.00	172.23	214.40	186.40	185.42
17	Environment, Forests and Climate Change	16.00	11.74	12.72	5.00	5.00	5.00	5.50	5.50	5.50
18	Housing and Urban Affairs	144.00	24.60	19.99	130.00	40.20	26.05	111.38	111.60	111.32
19	Ministry of Labour and Employment	200.57	121.36	123.14	176.55	52.65	49.23	127.10	43.94	27.11
20	Micro, Small and Medium Enterprises	273.00	179.37	170.39	214.27	206.53	197.18	246.01	409.11	350.83

Sl. No	Ministry/ Department	2014-15			2015-16			2016-17		
		BE	RE	Exp.	BE	RE	Exp	BE	RE	Exp
21	Ministry of Mines	21.47	0.00	10.71	0.00	8.94	8.19	11.70	12.70	12.52
22	New and Renewable Energy	0.00	0.00	0.00	0.00	0.00	0.00	87.00	72.00	69.49
23	Panchayati Raj	1203.00	582.20	0.00	0.00	15.21	16.12	0.00	53.37	56.50
24	Road Transport and Highways	400.00	350.00	399.26	400.00	520.00	513.26	400.00	380.00	379.96
25	Skill Development and Entrepreneurship	0.00	0.00	0.00	0.00	0.00	0.00	0.00	157.75	0.00
26	Textiles	55.57	49.47	33.04	42.28	67.78	49.16	40.20	40.20	33.62
27	Tourism	47.05	27.50	30.45	37.00	21.25	21.24	37.50	37.50	37.50
28	Tribal Affairs	4479.00	3850.00	3832.20	4792.19	4550.00	4472.26	4800.00	4798.64	4793.96
29	Water Resources, River Development and Ganga Rejuvenation	191.58	0.00	60.00	0.00	190.05	188.94	146.00	30.01	30.01
30	Women and Child Development	1730.20	1517.00	1597.51	843.51	1666.71	1653.90	1418.60	1418.60	1417.55
31	Youth Affairs and Sports	101.29	69.72	72.30	85.30	68.07	84.30	79.56	71.71	62.94
32	Andaman and Nicobar Islands	228.13	129.56	103.83	231.90	219.57	221.39	213.24	175.66	129.60
33	Dadra & Nagar Haveli	0.00	40.53	35.42	43.40	43.40	56.36	44.77	44.77	47.73
34	Daman & Diu	8.68	8.68	10.36	12.18	12.18	14.48	16.24	16.24	23.04
35	Lakshadweep	0.00	395.46	334.26	510.40	510.40	899.65	525.00	693.83	654.79
	TOTAL	32386.84	20535.52	19920.72	19979.77	20963.17	21216.54	24005.39	25602.08	21810.56

BE = Budget Estimate, RE = Revised Estimate, Exp. = Actual Expenditure

Annexure 3 referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 1586

State wise % ST Population, Total Plan Outlay, TSP Allocation and % TSP during 2014-15 to 2016-17

(Rs. in Crore)

Name of State	% ST Popln in State	2014-15			2015-16			2016-17		
		Total Plan Outlay	TSP Allocation	% of Total Plan Outlay	Total Plan Outlay	TSP Allocation	% of Total Plan Outlay	Total Plan Outlay	TSP Allocation	% of Total Plan Outlay
Andhra Pradesh	5.5	26670	1500	5.62	34408	1904	5.53	56067	3100	5.53
Assam	12.45	18000	90	0.50	25406	98	0.39	-	-	-
Bihar	1.28	55099	509	0.92	57138	679	1.19	64126	982	1.53
Chhattisgarh	30.62	26615	9519	35.77	29753	10513	35.33	34715	11500	33.13
Goa	10.23	357.25	36	10.08	490	51.5	10.51	474	56	11.81
Gujrat	14.75	69195	9039	13.06	79295	9691	12.22	85558	10267	12.00
Himachal Pradesh	5.71	4400	395	8.98	4800	432	9.00	5200	468	9.00
Jammu & Kashmir	11.91	-	-	-	-	-	-	-	-	-
Jharkhand	26.21	18260	11797	64.61	22526	14272	63.36	28220	16304	57.77
Karnataka	6.95	65600	4357	6.64	72597	4678	6.44	85375	5566	6.52
Kerala	1.45	20000	600	3.00	20000	605	3.03	24000	683	2.85
Madhya Pradesh	21.09	54902	7562	13.77	60747	8658	14.25	75189	10907	14.51
Maharashtra	9.35	51223	4815	9.40	54999	5170	9.40	56997	5358	9.40
Manipur	35.12	8671	3060	35.29	-	3366	-	-	-	-
Odisha	22.85	37529	7885	21.01	44230	8468	19.15	50200	10466	20.85
Rajasthan	13.48	66065	9178	13.89	111784	15613	13.97	99693	13596	13.64
Sikkim	33.8	2957	810	27.39	5176	-	-	1574	819	52.03
Tamil Nadu	1.1	42185	573	1.36	55100	658	1.19	60610	722	1.19
Telangana	9.34	48648	4560	9.37	52383	5036	9.61	67630	6171	9.12
Tripura	31.76	5151	2052	39.84	4827	2064	42.76	5184	2308	44.52
Uttar Pradesh	0.57	113500	104	0.09	120000	256	0.21	136667	260	0.19
Uttarakhand	2.89	16260	457	2.81	15795	430	2.72	15937	455	2.85
West Bengal	5.8	42694	3139	7.35	49507	3725	7.52	57905	4418	7.63
Total		793981	82037	10.33	920961	96368	10.46	1011321	104406	10.32

Annexure 4 referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 1586

Allocation and Expenditure under the schemes of Umbrella Programme of Vanbandhu Kalyan Yojana during 2016-17 and 2017-18

(Rs. in lakh)

S.No	Name of Scheme	BE	RE	EXP	BE	RE	EXP (Up to 20.02.2018)
		2016-17			2017-18		
1	Development of Particularly Vulnerable Tribal Group (PVTG)	200.00	340.00	340.21	270.00	240.00	191.82
2	Minimum Support Price for Minor Forest Produce (MSP for MFP)	158.00	3.00	2.00	100.00	25.00	0.00
3	Aid to Voluntary Organizations working for the Scheduled Tribes	120.00	120.00	120.00	120.00	120.00	72.40
4	Tribal Festivals, Research Information & Mass Education	17.39	6.39	4.69	12.04	6.35	0.76
5	Monitoring and Evaluation	8.00	2.00	1.39	3.00	3.00	0.98
6	Development Programmes in the Tribal Areas	0.39	0.01	0.00	0.01	0.00	0.00
7	Vanbandhu Kalyan Yojna	1.00	1.00	1.00	0.01	0.00	0.00
	Grand Total	504.78	472.4	469.29	505.06	394.35	265.96